

MR. CHAIRMAN: Don't do this. ...(Interruptions)... Please go back to your places. ...(Interruptions)...

श्रीमती स्मृति ज़ूबिन इरानी : माननीय सभापति जी, आदरणीय सांसद का यह कहना कि "मिड-डे मील" की वजह से सरकारी स्कूलों से बच्चे प्राइवेट स्कूलों में जा रहे हैं, सरासर गलत है। ...(व्यवधान)... उसमें क्वालिटी इस प्रकार से निर्धारित की जाती है — मैं उनका ध्यान आकृष्ट करना चाहती हूँ कि 13 फरवरी, 2015 को हमने विशेष रूप से गाइडलाइंस राज्यों को प्रेषित की हैं, जो food safety or hygiene से school-based cooking के संदर्भ में हैं। ...(व्यवधान)... मैं उनका ध्यान विशेष रूप से इस बात की ओर आकर्षित करना चाहूँगी कि हमने सभी राज्यों को यह सलाह दी है, यह आदेश दिया है कि वे जो भी ingredients procure करें, वह ऐगमार्क क्वालिटी का ही हो। ...(व्यवधान)...

MR. CHAIRMAN: Why is this noise being made? ...(Interruptions)...

श्रीमती स्मृति ज़ूबिन इरानी : साथ ही, मैं उनका ध्यान इस ओर आकृष्ट करना चाहूँगी कि 13 सितम्बर, 2015 को मैंने स्वयं सभी राज्यों के मुख्य मंत्रियों का ध्यान आकर्षित करते हुए पत्र लिखा है। ...(व्यवधान)... चूंकि "मिड-डे मील" का भोजन पकाना और उसको परोसना, यह राज्य सरकारों का अधिकार है, इसलिए उनका ध्यान आकर्षित करते हुए मैंने स्वयं मुख्य मंत्रियों को 13 सितम्बर को पत्र लिखकर सम्बोधित किया कि "मिड-डे मील" से संबंधित जितने भी अफसर हैं, उसमें जितने लोग भी सपोर्ट कर रहे हैं, उनको यह बताया जाए कि प्रोक्योरमेंट के लिए, डिस्ट्रिब्यूशन के लिए और परोसने के लिए क्या सेफ्टी गाइडलाइंस हैं और मुझे विश्वास है कि मुख्य मंत्रियों के पास जो मेरा निवेदन पत्र पहुँचा है, शिक्षा मंत्रियों से जो मेरा परस्पर संवाद है, उस संवाद की वजह से "मिड-डे मील" बनाने की प्रक्रिया सुरक्षित ढंग से राज्य सरकारें चलाएँगी। ...(व्यवधान)...

MR. CHAIRMAN: The House is adjourned for thirty minutes.

The House then adjourned at seven minutes past twelve of the clock.

The House reassembled at thirty-seven minutes past twelve of the clock,

MR. CHAIRMAN *in the Chair.*

*197. [The questioner (SHRI TAPAN KUMAR SEN) was absent.]

PSUs functioning without Heads/CMD/Chairman

*197. SHRI TAPAN KUMAR SEN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of Public Sector Undertakings (PSUs) which are functioning without Heads/CMD/Chairman at present; and

(b) if so, the details thereof, PSU-wise?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) and (b) The posts of Chairman/Managing Director/Chairman and Managing Director (CMD) in all Central Public Sector Enterprises (CPSEs) are being manned by a regular incumbent or by making additional charge arrangements in terms of extant guidelines. As per available information, at present the following 28 CPSEs are without regular Chairman/Managing Director/Chairman and Managing Director.

Sl.No.	Name of CPSE
1.	Bharat Bhari Udyog Nigam Limited
2.	Bharat Coking Coal Limited
3.	Bharat Wagons and Engineering Company Limited
4.	Brahmaputra Valley Fertilizers Corporation Limited
5.	British India Corporation Limited
6.	Broadcast Engineering Consultants India Limited
7.	Burn Standard Company Limited
8.	Central Inland Water Transport Corporation Limited
9.	Eastern Coalfields Limited
10.	Hindustan Cables Limited
11.	Hindustan Paper Corporation Limited
12.	Hindustan Photo Films Manufacturing Company Limited
13.	HMT Chinar Watches Limited
14.	HMT Machine Tools Limited
15.	HMT Watches Limited
16.	Hooghly Dock and Port Engineers Limited
17.	ITI Limited
18.	Konkan Railway Corporation Limited

Sl.No. Name of CPSE

19. Madras Fertilizers Limited
 20. Mahanagar Telephone Nigam Limited
 21. Nagaland Pulp and Papers Company Limited
 22. National Backward Classes Finance and Development Corporation
 23. North Eastern Regional Agricultural Marketing Corporation Limited
 24. North Eastern Handicrafts and Handlooms Development Corporation
 25. NTPC Limited
 26. Oil India Limited
 27. PEC Limited
 28. Scooters India Limited
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MR. CHAIRMAN: Question 197. *...(Interruptions)...* Please don't come into the well. That is enough. *...(Interruptions)...* Please don't come into the well. Please go back. *...(Interruptions)...* Question No. 197. *...(Interruptions)...* These are questions of your fellow Members. Don't deprive them of their right to ask questions and seek answers. *...(Interruptions)...* Please. *...(Interruptions)...* This is not the occasion for it. *...(Interruptions)...* Mr. Tapan Kumar Sen. Questioner not present. *...(Interruptions)...* Let the answers be given. *...(Interruptions)...*

MR. CHAIRMAN: Shri Bhupinder Singh. *...(Interruptions)...*

SHRI GHULAM NABI AZAD: Mr. Chairman, Sir, things are going from bad to worse *...(Interruptions)...*

SHRI BHUPINDER SINGH: Sir, I would like to know from the Minister *...(Interruptions)...*

MR. CHAIRMAN: Please, please. *...(Interruptions)...* *...(व्यवधान)...*

SHRI BHUPINDER SINGH: Sir, in these 28 PSUs, the CMDs have so far not been *...(Interruptions)...* appointed. *...(Interruptions)...* What is the process so far done? *...(Interruptions)...*

SHRI GHULAM NABI AZAD: Sir, *...(Interruptions)...*

श्री सभापति: देखिए, यह सवाल आप कई बार उठा चुके हैं। *...(व्यवधान)...* Please गुलाम नबी साहब *...(व्यवधान)...*

SHRI BHUPINDER SINGH: What is the compulsion of this Government for not making appointment of CMDs for all these PSUs? ...(Interruptions)...

श्री गुलाम नबी आजाद: सर, पहले से स्थिति और ज्यादा खराब हो चुकी है। सर, हमारे देश की बहू-बेटियां ...(व्यवधान)... देश के लिए शर्म की बात है ...(व्यवधान)...

† شری غلام نبی آزاد: سر، پہلے سے حالات اور زیادہ خراب ہو چکے ہیں۔ سر، ہمارے دیس کی بہو بیٹیاں ...مداخلت... دیس کے لئے شرم کی بات ہے ...مداخلت...

SHRI BHUPINDER SINGH: What is your compulsion?(Interruptions)... What is the compulsion of the Government? ...(Interruptions)... By what time the Government has decided to ...(Interruptions)... make appointment of the CMDs and MDs in these PSUs.....(Interruptions)...

MR. CHAIRMAN: Please allow the Question Hour to proceed. ...(Interruptions)...

श्री अनंत गीते: माननीय उपसभापति महोदय, कुल मिलाकर ये जो 181 PSUs हैं, उनमें से केवल 28 PSUs ऐसे हैं, जिनमें CMD की posts technically तो vacant नहीं हैं। ...(व्यवधान)... यदि कोई post vacant होती है, तो हम किसी न किसी को उसका charge दे देते हैं। ...(व्यवधान)... इन posts को भरने का एक लम्बा process होता है। ...(व्यवधान)... इनमें दो तरह से posts vacant होती हैं। एक तो जब CMD retire हो जाते हैं, तो उससे post vacant होती है। दूसरे, जब कोई CMD resign करता है या बीमार पड़ जाता है ...(व्यवधान)... PSU द्वारा एक साल पहले से नए CMD के selection की प्रक्रिया शुरू हो जाती है। ...(व्यवधान)... छः महीने पहले खाली पद के selection के बारे में संबंधित मंत्रालयों को लिखित में निवेदन भेजा जाता है। ...(व्यवधान)... उसके बाद जब candidate का selection होता है, तो उसे ...(व्यवधान)... CVC के पास भेजा जाता है। ...(व्यवधान)... उसमें दो महीने का समय लग जाता है। ...(व्यवधान)... और उसके बाद उसे ...(व्यवधान)... को भेजा जाता है, तो ...(व्यवधान)... उसमें थोड़ा समय लगता है। ...(व्यवधान)... लेकिन किसी भी PSU में कोई CMD retire हो या वह resign कर के जाए, तो post vacant नहीं होती है, ...(व्यवधान)... उसका charge दिया जाता है। ...(व्यवधान)... इसलिए किसी भी PSU की functioning पर ...(व्यवधान)... इसका कोई बुरा असर नहीं होता है। ...(व्यवधान)...

Completion of first phase of Kudankulam Project

*198. SHRI K. N. BALAGOPAL: Will the PRIME MINISTER be pleased to state:

(a) whether the first phase of Kudankulam Nuclear Project is completed, if so, the details thereof;

(b) how much power from the above project is allotted to different States; and

(c) whether special priority would be given to the producing State and closely situated State, if so, the details thereof?

†Transliteration in Urdu script.